

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

20

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 28-08-2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : MA/248/2018
PETITION NUMBER : CP/603/(IB)/2017
NAME OF THE PETITIONER(S) : ASSET RECONSTRUCTION COMPANY INDIA LTD
NAME OF THE RESPONDENT(S) : Dhanapal and 2 others
UNDER SECTION : 60(5)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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AVINASH KRISHNAN RAO

Counsel for
R3



Harshini J

Counsel for R2



V. M. KARTHIK .

Counsel for Applicant



ORDER

Counsels for both the parties are present and prayed for time to make final submissions. At request, time is enlarged. Put up on 20.09.2018 at 10.30 A.M.

-sd-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk